GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:769
ANSWERED ON:01.03.2013
FOREIGN INVESTMENT INFLOW
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Will the Minister of FINANCE be pleased to state:

- (a) the total amount of Foreign Direct Investment (FDI) coming into the country and name of the fund managers during each of the last three years and the current year till date;
- (b) the reasons for decline, if any; and
- (c) the steps taken/being taken by the Government to increase the investment inflow?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) The total amount of Foreign Direct investment (FDI) during each of the last 3 years and current year (till December, 2012) is as follows:

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Sl. No. Financial Year Total FDI flows
(Amount in US $ Million)

1 2009-10 25,834.41
2 2010-11 21,383.05
3 2011-12 35,120.80
4 2012-13(till December, 2012) 16,945.76
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No data on fund managers is maintained by Department of Industrial Policy & Promotion, the concerned Department on the subject.

- (b) Under the liberalized economic environment, investment decisions of investors are based on the macro-economic policy framework, investment climate in the host country, investment policies of the trans-national corporations and other commercial considerations.
- (c) Government has been making concerted efforts towards creating a conducive business environment and encouraging greater investments into India through several policy initiatives. FII investment limits in various categories of debt securities have been progressively enhanced. Government of India, has also, permitted Qualified Foreign Investors (QFIs) to directly invest in Indian Mutual Funds (MFs).

Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly. Government has put in place an investor-friendly policy, under which FDI upto 100% is permitted, through the automatic route, in most sectors / activities. Significant changes have been made in the FDI policy regime in the recent times, to ensure that India remains increasingly attractive and investor-friendly.

The Government has also set up 'Invest India', a joint venture company between the Department of Industrial Policy & Promotion and Federation of Indian Chambers of Commerce and Industry (FICCI), as a not-for-profit, single window facilitator, for prospective overseas investors.